

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32095/2011

MUNESHWAR AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 32093 of 2011

(With prayer for interim relief and office report)

Date: 01/03/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Niraj Gupta, Adv.
Mr. Adarsh Upadhyay, Adv.

For Respondent(s)

M/S Vidhi International, Adv.
Mr Ajit Kumar Jha, Adv.
Mr. Adarsh Upadhyay ,Adv

UPON hearing counsel the Court made the following
O R D E R

It appears that a very cryptic and vague office report has been placed on record which does not indicate the correct status/position of each of the respondents in these batch of matters. Proper and correct report be submitted by 14.3.2013 so as to facilitate this Court to pass further necessary orders.

		(M.A. SAYEED)	
		REGISTRAR	